

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 93/(MAH)/2017

CORAM:


Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES: M/s. Wam India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act 2013

S. No.	NAME	DESIGNATION	SIGNATURE
1.	CS RAM THAKKAR	PCS	

ORDER

CP No. 93/441/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 22.09.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)